

**HIGH COURT OF JAMMU AND KASHMIR**  
(Office of the Registrar General at Srinagar)

\*\*\*\*

**NOTIFICATION**

No: 458

Dated: 23/07/2019

Hon'ble the Chief Justice has, in exercise of powers as Inspector General of Registration u/s 69 of the J&K Registration Act Svt. 1977 (1920 A.D) and all other enabling provisions of the Act and Rules made thereunder and in supersession of all previous notifications on the subject, been pleased to invest the following Officers (Sub-Registrars) of District Srinagar with the powers to receive and register all the documents relating to the areas shown against each:-

<i>Name of the Court</i>	<i>Tehsil</i>	<i>Naibats</i>	<i>GQ Circle</i>	<i>Patwar Halqas</i>	<i>Name of the Village.</i>
Munsiff/ Sub Registrar, Srinagar	Central Shaltang & Chanapora/ Natipora	1. Zainakot 2. HMT / Lawaypora 3. Batmaloo & 1. Nowgam 2. Sanat Nagar	Lawaypora & 1. Nowgam 2. Rawalpora	1. Batmaloo 2. Rakh Gund Aksha 3. Khushipora 4. Barthana 5. Shaltang 6. Lawaypora 7. Maloora 8. Mujgund 9. Panzinara & 1. Natipora 2. Nowgam 3. Sanat Nagar 4. Hyderpora 5. Rawalpora	1. Batmaloo 2. Rakh Gund Aksha 3. Rampora 4. Bagh-i-Nansingh 5. Khushipora 6. Qamarwari 7. Arampora 8. Barthana 9. Parimpora 10. Chawni Badamsingh 11. Shaltang 12. Zainakot 13. Lawaypora 14. Gund Hassibhat 15. Maloora 16. Mujgund 17. Panzinara 18. Ranbir Garh Partab Garh & 1. Natipora 2. Mehjoor Nagar 3. Magh-i-Mehtab 4. Nowgam 5. Baghat-i-Barzualla 6. Hyderpora 7. Rawalpora 8. Laloo Sheshgaribagh 9. Nadir Gund.
City Munsiff, Srinagar	Eidgah	1. Soura 2. Zoonimar 3. Zadibal 4. Safakadal	1. Buchpora 2. Zoonimar 3. Zadibal 4. Safakadal	1. Nawakadal 2. Baghwanpora 3. Eidgah 4. Naikpora 5. Buchpora. 6. Zoonimar 7. Baghat-e-Shoor 8. Awantabhawan 9. Anchaar 10. Palpora 11. Bakshipora Tangpora 12. Kreshbal 13. Sangam	1. Nawakadal 2. Baghwanpora 3. Rathpora 4. Eidgah 5. Noorbagh 6. Naikpora 7. Chandihar 8. Buchpora 9. Devipora 10. Umerheir 11. Zoonimar 12. Baghat-e-Shoor 13. Awantabhawan 14. Anchar 15. Goripora

					16.Palpora 17.Shanglipora 18.Bagh-i-Lal Pandit 19.Dedmaribagh 20.Gagarzoo 21.Takenwaripora 22.Bakshipora 23.Kreshibal 24.Badi Wadar 25.Sangam 26.Saidapora Achan
<b>Ist Munsiff, Srinagar</b>	Khanyar	1. Buchwara	1. Buchwara. 2. Khanyar	1. Brein 2. Nishat Bagh 3. Theed 4. Buchwara 5. Khanyar 6. Sangeen- Darwaza 7. Bari Mambal 8. Nowhatta 9. S.R Gunj 10. Rainawari 11. AabiNowpora 12. Aabi Karpora	1. Brein 2. Nishat 3. Darbagh 4. Cheshmashahi 5. Theed 6. Nowpora 7. Laam 8. Bagh-i-Hassan 9. Buchwara 10. Gupkar 11. Asthal 12. Zeethyar 13. Khanyar 14. Sangeen-Darwaza 15. Brari-Nambal 16. Nowhata 17. S.R. Gunj 18. Rainawari 19. Aabi-Nowpora 20. Aabi-Karpora
<b>Addl. Mobile Magistrate, Pantha- chowk</b>	Pantha- Chowk	Khonmoh	Khonmoh	1. Lasjan 2. Panthachowk 3. Pandrethan 4. Zewan 5. Zawoora 6. Khonmoh 7. Balhama	1. Lasjan 2. Soitang 3. Panthachowk 4. Sempora 5. Pandrethan 6. Badamibagh 7. Zewan 8. Zawoora 9. Ichanambal 10. Khonmoh 11. Balhama
<b>2<sup>nd</sup> Munsiff, Srinagar</b>	Srinagar North	1. Nandpora 2. Harwan	Nandpora	1. Nandpora 2. Batpora 3. Harwan 4. Shalimar	1. Nandpora 2. Gowmarg 3. Batpora 4. Habak Khuski 5. Habak Shanpora 6. Sadrabal 7. Tailbal 8. Gund Tailbal 9. Zakura 10. Rakh-Zakura 11. Gulab Bagh 12. Saidapora-Hamchi 13. Harwan 14. Haaripora Harwan 15. Mulnar 16. Dara 17. Faqar Gujri 18. Mufti Bagh 19. Murinder Bagh 20. Saidapora-Bala 21. Dhanihama 22. Chatterhama 23. Ahal 24. Khimber 25. Takia Shagreshi 26. Burzhama 27. Inderhama 28. Goos 29. Wanihama Payeen

					30.Pazwalpora 31.Bagh-e-Chandpora 32.Banigam 33.Shalimar 34.Chandpora 35.GuptGanga
3 <sup>rd</sup> Munsiff, Srinagar	Srinagar South	1. Kothi bagh 2. Gogji Bagh 3. Chattabal 4. Rambagh	Chattabal A&B	1. Habba Kadal 2. Chattabla 3. Maisuma 4. Sonwar 5. Shivpora 6. K.P Bagh 7. Zaina Kadal 8. Baraulla 9. Narsingh Garh	1. Habba Kadal 2. Chattabal 3. Maisuma 4. Kothi Bagh 5. Sonwar 6. Shivpora 7. Batwara 8. K.P Bagh 9. Aaramwari 10. Tashwan 11. Zaina kadal 12. Gund Chandal 13. Laxamanpora 14. Narshing-Garh 15. Gulabpora 16. Gangbugh 17. Barzulla 18. Bonamsar

1. The notification shall come into force with immediate effect.
2. The registration work shall be undertaken by the officers upto 11.30 am on all working days and not thereafter.

(Sanjay Dhar)  
Registrar General

No: 10397-423/19 Dated: 23/07/2019

**Copy of the above forwarded to:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar for information of Her Lordship.
2. Secretary to the Government Department of Law, Justice and Parliamentary Affairs for information.
3. Secretary to Hon'ble Mr/Mrs. Justice \_\_\_\_\_  
..... for information of His/Her Lordships.
4. Registrar Vigilance, High Court of J&K Srinagar. for information.
5. Registrar Rules, High Court of J&K, Srinagar, for information.
6. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
7. Principal District & Sessions Judge, Srinagar for information and necessary action.
8. Munsiff/Sub-Registrar, Srinagar.
9. City Munsiff, Srinagar.
10. Ist Munsiff, Srinagar.
11. Addl. Mobile Magistrate, Pantha-Chowk.
12. 2<sup>nd</sup> Munsiff, Srinagar.
13. 3<sup>rd</sup> Munsiff, Srinagar.  
.....for information and necessary compliance.
14. CPC e-Courts for information and for uploading the same on official website of the High Court of J&K.
15. Government Press, Srinagar for publication in the Government Gazette.
16. Office file.

Registrar General